

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal Nos.388-389/2024

SONU AGNIHOTRI

Appellant(s)

VERSUS

CHANDRA SHEKHAR &amp; ORS.

Respondent(s)

([ PART HEARD BY:- HON'BLE ABHAY S. OKA, HON'BLE AHSANUDDIN  
AMANULLAH AND HON'BLE AUGUSTINE GEORGE MASIH, JJ.](IA No. 185101/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT, IA No. 185103/2023 - EXEMPTION FROM FILING O.T.)

Date : 25-09-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH  
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIHFor Appellant(s) Mr. Sagar Suri, Adv.  
Mr. Kabir Sagar Ghosh, Adv.  
Mr. Vivek Narayan Sharma, AOR  
Ms. Shruti Priya Mishra, Adv.  
Ms. Mahima Bhardwaj Kalucha, Adv.For Respondent(s) Ms. Nidhi Jaswal, Adv.  
M/S. Aura & Co., AOR  
  
Mr. Brijender Chahar, A.S.G.  
Mr. Mukesh Kumar Maroria, AOR  
Ms. Shreya Jain, Adv.  
Ms. Ameyavikrama Thanvi, Adv.  
Mr. Amit Sharma B, Adv.  
Mr. Jagdish Chandra Solanki, Adv.  
  
Mr. S.V Raju, A.S.G.  
Mr. Neeraj Shekhar, AOR  
Mrs. Kshama Sharam, Adv.  
Mr. Rajesh Maurya, Adv.  
Mr. Aditya Goyal, Adv.UPON hearing the counsel the Court made the following  
O R D E R

Submissions are heard.

Judgment is reserved.

(KAVITA PAHUJA)  
ASTT. REGISTRAR-cum-PS(AVGV RAMU)  
COURT MASTER (NSH)